

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:433

ANSWERED ON:26.04.2010

INDIRA AWAAS YOJANA

Devappa Anna Shri Shetti Raju Alias;J Helen Davidson

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government is satisfied with the achievements in ensuring rural housing to the poorest under the Indira Awaas Yojana (IAY);
- (b) if so, the details thereof;
- (c) whether the small and marginal farmers have been benefited from the IAY;
- (d) if so, the details thereof, State-wise for the last three years;
- (e) whether the Government proposes to modify the IAY in the light of experience gained; and
- (f) if so, the details thereof?

**Answer**

MINISTER OF RURAL DEVELOPMENT(DR. C. P. JOSHI)

(a) to (f) A Statement is laid on the Table of the House.

Statement referred to in reply to Lok Sabha Starred Question No. 433 due for answer on 26/4/2010

(a) & (b) Indira Awaas Yojana (IAY) is a popular Scheme of the Central Government and the overall functioning of the Scheme has been found to be satisfactory. More than 90% of the physical targets are achieved every year. Since inception of the scheme i.e. 1985-86, 233.54 lakh houses have been constructed so far by utilizing Rs. 57384 crore. During the year 2008-09, against the physical target for construction of 21.27 lakh houses, 21.34 lakh houses were constructed (100.32%). During the year 2009-10, against the physical target of 40.52 lakh houses, 31.70 lakh houses have been completed and more than 23 lakh houses are under construction. Reports for the month of March are not yet fully received.

(c) & (d) Under IAY Scheme, financial assistance is provided to the rural BPL households for construction of a dwelling unit. Small and marginal farmers belonging to BPL category, are also eligible for financial assistance under IAY as per their turn in the BPL list / Permanent IAY Waitlists. Although no data for the small & marginal farmers is maintained separately, the number of IAY houses constructed for rural BPL households during the last three years, are given in the Annexure.

(e) & (f) Changes in the IAY guidelines is a continuing process and therefore, the guidelines are modified as per the requirement of the Scheme. The following changes were made in the IAY guidelines during the last three years:

(i) The unit assistance under IAY has been enhanced w.e.f. 1.4.2010, from Rs. 35,000/- to Rs. 45,000/- in plain areas and from Rs. 38,500/- to Rs. 48,500/- in hilly/difficult areas. Before this, the unit assistance was enhanced w.e.f. 1.4.2008 from Rs. 25,000/- per unit to Rs. 35,000/- in plain areas and from Rs. 27,500/- to Rs. 38,500/- per unit in hilly /difficult areas. In addition, an IAY beneficiary can avail a loan of upto Rs.20000 at an interest rate of 4% per annum under Differential Rate of Interest (DRI) Scheme.

(ii) A scheme of Homestead sites was launched, as part of IAY, to provide funds for purchase/acquisition of homestead sites for those rural BPL households who have neither agricultural land nor a housesite.

(iii) The ceiling of providing funds out of natural calamity component was enhanced from Rs. 50 lakh per district per annum to Rs. 70.00 lakh or 10% of district's annual allocation under IAY, whichever is higher.

(iv) Following recommendations of Task Force constituted to look into the quality of IAY houses, were issued to all States /UTs to improve quality of houses:

# Ensure construction of pucca house with permanent walls and permanent roof so as to withstand minimum level of disaster.

# Finalize type designs along with technical and material specification

# Train sufficient manpower for execution of the houses as per type design

# Ensure availability of construction material & tools

# Provide technical supervision at basement / lintel level

# Link fund releases to stage of construction